

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (CA)/102/2024 in CP No.660/241/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>India Power Corporation Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India &amp; 14 other</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>India Power Corporation Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**IA (CA)/102/2024**

**Present:** Ld. Counsel Ms. Lekha Reddy for the Applicant.

Ld. Counsel Mr. Sumit Attri along with Mr. Vikram C Puttapaga for the Respondents.

This application has been moved for withdrawal of the main petition with liberty to file fresh petition. Accordingly, this application is dismissed as withdrawn.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**